

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.01.2022

**ORDER NO. 18 of 2022**


Hon'ble President is pleased to partially modify the roster order no. 168 of 2021 for **CESTAT, New Delhi** from **14.02.2022** to **18.02.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 14.02.2022 to 18.02.2022	Hon'ble Mr. Justice Dilip Gupta, President , Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti Dumping Matters.
From 14.02.2022 to 18.02.2022	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Single Member matters.

Note:


1. Division Bench as constituted by Order No. 16 of 2022 will sit after the Anti Dumping Bench is over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT Delhi, Mumbai and Chennai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar